

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

Item No. 243  
(IB)-137(ND)2018

IA/2397/2020 IA/2396/2020 IA/2395/2020, IA/2335/2020,  
IA/54/2019 IA/1608/2019, IA/1438/2020 IA/1579/2020

**IN THE MATTER OF:**

M/s. Power2SME Pvt. Ltd.

... Applicant/Petitioner

Versus

M/s. Uttam Strips Ltd.

... Respondent

**Under Section: 8 & 9 of IBC,2016**

**Order delivered on 05.04.2021**

**CORAM:**

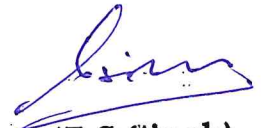
**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Advocate Rashmi Baliyan IA-1608/2019, for petitioner  
Abhishek Anand Adv. & Mohak Sharma Adv. for Ex-directors  
VARUN K CHOPRA ADV for RESP  
Ankur Mittal, Mecra Murali, Advocates On Behalf Of Successful Resolution  
Applicant/ Corporate Debtor

**ORDER**

Renotified to 12.04.2021.



**(T.S.Singh)**  
**Court Officer**